

Item-20

M.A. 935/2004 in M.A. 936/2004
O.A. 2897/2003

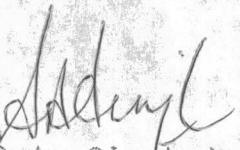
6.5.2004

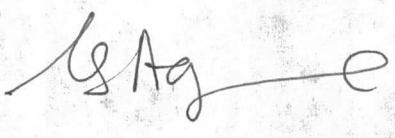
Present: Shri S.M.Arif,counsel for respondents.

M.A. 935/2004 in M.A. 936/2004

The respondents' only prayer is to extend the time to dispose of the appeal. It is prayed that it shall be complied with by 30.6.2004. Keeping in view the nature of the prayer, time to comply with the directions as prayed, is granted. M.A. is disposed of.

The Registry may inform the applicant through his counsel.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman.

/dkm/